

19.5.99

case not reached due to P.H.

Case List on 30.8.99.

Boc

30.08.99

case assign to 01/12/99.

4
B.O.C

01-12-99.

Honorable Mr D.C. Verma - JM

Honorable Mr A.K. Misra - AM

Note for the parties -

List for hearing on 01.02.2000.

AM

JM

01.02.2000

case not reached, Adjourned to 03.04.2000 for hearing

3/4/2000

Hon. Mr. D.C. Verma, JM.

Hon. Mr. A.K. Misra, AM

Note for the Parties. The note sheet shows that none is appearing for the applicant after 26/1/00. It appears that the applicant has lost interest in prosecuting the case. The case is, therefore, dismissed for default.

AM

JM

02
Submitted
to court - P
27/11/99
27/11/99

g.f.
order dated 31/12/99
order dated 05/04/2000
05/04/2000